

(b) In accordance with guidelines issued by the Centre, all States, except Gujarat and Sikkim, and all Union Territories except Andaman and Nicobar Islands, Dadra and Nagar Haveli and Chandigarh, have constituted State Land Use Boards.

At the Centre, a proposal to set up a Commission to serve as a policy planning, coordination and monitoring agency for issues concerning the health and scientific management of the country's land resources is under active consideration of the Government.

Stagnation in T.C.P.O.

9518. SHRI KESHORAO PARDHI:

SHRI NAND KISHORE
SHARMA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is acute stagnation at all levels of Group 'A' officers in the office of the Town and Country Planning Organisation and several of the Officers are working on ad-hoc basis for years together;

(b) whether Government propose to undertake Cadre review as is being done in all Central Government Services; and

(c) the steps being taken to regularise the ad hoc officers in their respective positions?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) There is some stagna-
tion amongst Group 'A' officers of the
Town and Country Planning Organi-
sation, New Delhi. Against short-term
vacancies, arising out of deputation/
foreign service and which cannot be
filled up by regular appointments, the

officers are being given ad-hoc promo-
tions.

(b) A proposal for re-structuring
of this Organisation to enhance its
functional efficiency, is under study.
This covers elements of cadre review
and promotional aspects also.

(c) The officers holding ad hoc ap-
pointments are being considered for
regularisation as and when regular
vacancies arise.

Entry for Essay competition to com- memorate the birth anniversary of Helen Keler

9519. SHRIMATI SANYOGITA
RANE: Will the Minister of EDUCA-
TION AND SOCIAL WELFARE be
pleased to state:

(a) whether it is a fact that the
Social Welfare Department and Insti-
tute for the Physically Handicapped,
Dehradun had sponsored (essay com-
petition) for the students and a slogan
competition for the general public to
commemorate the birth anniversary
of Helen Keler and International Year
for the Physically Handicapped;

(b) if so, the number of entries re-
ceived for (i) essay competition, (ii)
Slogan competition and (iii) the name
of the Jury; and

(c) when the results are likely to
be announced?

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
AND SOCIAL WELFARE (SHRI-
MATI SHEILA KAUL): (a) Yes,
Sir. The National Institute for the
Visually Handicapped, Dehradun or-
ganised an essay competition to com-
memorate the birth centenary of Helen
Keler and Ministry of Social Welfare
organised slogan competition for In-
ternational Year of Disabled Persons.

(b) The number of entries received
for Helen Keler essay competition is